

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

23. C.P.(IB)/467(MB)2021

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: YUVRAJ EXPORTS PRIVATE LIMITED
V/s
LEGEND INFOWAYS PRIVATE LIMITED

Section: 9 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

None present for either side. It is to be noted that in case none appears on behalf of either side on the next date of hearing, the matter will be dismissed for non-prosecution. List this matter on **18.05.2023**.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)